

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 104 of 2011**

**Dated: 7<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Limited** **.... Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** **...Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran &  
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. S. Vallinayagam for TNEB

**ORDER**

We have heard the learned counsel for the parties. Both the learned counsel are directed to file their respective Written Submissions after serving copy on the other side.

Post the matter on **12.12.2011.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ss